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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/16	TP 219/17	Hearing	391 / 394	Trianz IT & Cloud Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) *Prema Hatti*

*ROC*

*[Signature]*

2) *P. K. ARJUN*

*Ash for Petitioner*

*[Signature]*

Counsel for petitioner is present. Smt. ~~P~~rema Hatti appearing for ROC is present. She requested time to file report of ROC. Assistant from OL office is present. He requested time to file application for appointment of Auditor to verify the books of accounts of Transferor Company.

List it on 24.08.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)